

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 77 OF 2015 &
IA NO. 118 OF 2015**

Dated: 30th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Global Energy Pvt. Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. Sanjay Sen, Sr. Adv
Mr. Matrugupta Mishra
Mr. Nishant Kumar
Mr. Nimesh Jha

Counsel for the Respondent(s)

: Mr. Amit Kapur
Mr. Abhishek Munot
Mr. Kunal Kaul for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **02.03.2017**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh